

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00996/2017

Friday, this the 23rd day of February, 2018.

CORAM:

**HON'BLE Mr. U. SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Nisha P.S. 35 years,
W/o. Anu C.R,
Staff Nurse, ESIC Hospital,
Udyogamandal, Ernakulam District – 683 501. - Applicant

[By Advocate Mr. C.S.G. Nair]

Versus

1. Director General, Employees' State Insurance Corporation, Panchadeep Bhavan, CIG Marg, New Delhi – 110 001.
2. Deputy Director, Employees' State Insurance Corporation, Panchadeep Bhavan, CIG Marg, New Delhi – 110 001.
3. Medical Superintendent, ESIC Hospital, Udyogamandal, Ernakulam District – 683 501. - Respondents

[By Advocate : Mr. T.V. Ajayakumar]

The application having been heard on 23.02.2018, the Tribunal on the same day delivered the following:

O R D E R

Per: U. Sarathchandran, Judicial Member

Mr. C.S.G. Nair, learned counsel for the applicant submitted that in the light of the reply statement filed by the respondents in this O.A, the applicant is satisfied with the steps taken by the respondents and hence they are withdrawing the O.A.

2. We permit the applicant to withdraw the O.A. O.A is disposed of as withdrawn. No order as to costs.

(Dated, 23rd February, 2018.)

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U. SARATHCHANDRAN)
JUDICIAL MEMBER**

Applicant's Annexures

Annexure A1 True copy of Advertisement.

Annexure A2 True copy of the Office Order No. 99/2017 dated 30.11.2017 issued by the 2nd respondent.

Annexure A3 True extract of the Circular No. A22/15/01/IRT/2017-Medical VI dt: 31.01.2017 in respect of Staff Nurses issued by the 2nd respondent.

Annexure A4 True copy of the Circular dt: 06.07.2017 showing the staff strength as on 31.03.2017 in the three ESIC Hospitals in Kerala.

Annexure A5 True copy of the seniority list dt: 28.10.2016.

Annexure A6 True copy of the extract of the advertisement dt. 03.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.

Annexure A7 True copy of the letter No. Z-17/11/1/2008-Med. VI dt: 11.8.2015 issued by the 1st respondent.

Annexure A8 True copy of the letter No. Z-17/11/1/2008-Med. VI dt: 29.09.2016 issued by the 1st respondent.

Annexure A9 True copy of the Medical Certificate issued by Dr. V.R. Bahuleyan

Annexures of Respondents

Annexure R-1 True copy of ESIC Headquarters Office Memorandum No. W-17/11/1/N.S/2017/Med.-IV dated 23.01.2018.
